

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3269
ANSWERED ON:30.08.2013
TARGET OF OIL PRODUCTION
Sukur Shri Jadhav Baliram

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil India Limited (OIL) has failed to achieve its target of oil production in Assam and has incurred monetary losses in 2012-13 fiscal year;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the corrective measures taken by the OIL/Government in this regard?

Answer

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) & (b) Oil India Limited (OIL) produced 3.661 Million Metric Tonne (MMT) crude oil against the target of 3.95 MMT during 2012-13. OIL has suffered an estimated loss of approximately 0.200 MMT of Crude oil Production during 2012-13 in the state of Assam due to various nature of external interference (viz., Bandh, Blockade, miscreants acts on flow lines & well heads, field obstruction for fulfilling local demands, resistance to ply crude oil carrying bowsers, resistance to lay flow lines, difficulties in land acquisition, forceful coercion to prohibited installations etc.).

Daily rate of crude oil production from OIL's matured fields took a downward gradient mainly due to frequent interruptions in field operations in pursuing planning drilling & work over programmes and causing indirect effect on reservoir maintenance yielding alarmingly high water cut, caesure of wells, surface and subsurface well complicacy requiring prolonged revival operations etc.

The corresponding financial impact on Profit After Tax (PAT) of the company for the aforesaid quantity of crude oil production works out to Rs. 175 Crores approximately.

(c) The difficult situations in field operations due to frequent bandh and blockades are tackled through regular field level interactions with district administrative authorities.

Besides review meetings are held and actions taken as per the guidance/advice from the following:

On-shore Security Co-ordination Committee Meeting Chaired by DGP, Assam Quarterly.

District level Security Co-ordination Committee Meeting Chaired by Deputy Commissioners (DCs) of respective Districts.

Recommendation from IB Officials, Government Expert Committee and Ministry of Petroleum & Natural Gas.